

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
Lok Sabha**

**UNSTARRED QUESTION NO. : 1900  
( TO BE ANSWERED ON THE 28th July 2022 )**

**IMPROVEMENT OF SAFETY AND SERVICE IN FLIGHT**

**1900. SHRI PALLAB LOCHAN DAS  
SHRIMATI ANGADI MANGAL SURESH**

**Will the Minister of CIVIL AVIATION**

**be pleased to state:-**

- (a) whether the Government has received complaints regarding the malfunctioning, poor maintenance and other safety lapses in several flights and if so, the details thereof;**
- (b) whether the Government has formed a committee to find the cause of such lapses in flights and if so, the details thereof; and**
- (c) the measures proposed/action taken by the Government to improve the safety of flying passengers and consumer services of such flights in view of recent repeated technical malfunction or snags in few private flights?**

**ANSWER**

**Minister of CIVIL AVIATION (Shri Jyotiraditya M&#46; Scindia)**

- (a) Government receives reports on occurrences from the Directorate General of Civil Aviation (DGCA), the aviation safety regulator.;**
- (b) DGCA conducts regular surveillance, safety spot checks and audits on the airlines. In light of increased occurrences, DGCA has undertaken a special drive of spot checks on aircraft of scheduled airlines. In addition, safety audits of all airlines have been carried out to see availability of spares, manpower and mandatory technical documents.;**
- (c) The findings of the spot checks/ audits are communicated to the airlines and action to address the same is ensured. In case of**

**violations, enforcement action is taken in the form of warning, suspension, cancellation of approval/ license of personnel/ airline.**

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